

(RB)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1336/2002

Thursday, this the 10th day of July, 2003

Hon'ble Shri Govindan S. Tampi, Member (A)

1. Ex. Head Constable Malook singh No.4053/DAP  
r/o C-99, Type II, New Police Lines, Delhi
2. Kuljeet Singh  
s/o Head Constable Malook Singh  
Aged 26 years  
r/o C-99, Type II, New Police Lines,  
Delhi.

..Applicants

(By Advocate: Shri Sachin Chauhan)

Versus

1. Union of India  
through its Secretary  
Ministry of Home Affairs  
North Block, New Delhi
2. Dy. Commiissioner of Police  
5th Bn, DAP  
New Police Lines, Kingsway Camp  
Delhi
3. Dy. Commissioner of Police  
Headquarters  
Police Headquarters,  
IP Estate,  
MSO Building, New Delhi

..Respondents

(By Advocate: Shri Rishi Prakash)

O R D E R (ORAL)

Learned counsel for applicant seeks permission to withdraw the present application with liberty to file fresh OA taking all the legal and other factual pleas. Permission is granted.

2. Subject to aforesaid, OA is dismissed as withdrawn.

/sunil/

(Govindan S. Tampi)  
Member (A)